

**HARYANA VIDHAN SABHA**

**IX SESSION**

**BULLETIN NO. 3**

**Tuesday the 11<sup>th</sup> March, 2008**

(Brief record of the proceedings of the meeting of the Haryana Vidhan Sabha held on Tuesday the 11<sup>th</sup> March, 2008 from 9.30 A.M. to 1.30 P.M.).

**I QUESTIONS**

(a) starred:

---

Total No. on the order paper	Answered	Not put	Postponed	No. of Supplementaries
20	7	1	---	26

---

The remaining Starred questions were deemed to have been answered and replies thereto laid on the Table of the House.

(b) Un-starred: 03

**II NAMING OF MEMBER.**

During the question hour Shri Ishwar Singh Plaka, a member from the Indian National Lok Dal interrupted the proceedings of the House at several times. The Speaker repeatedly asked Shri Ishwar Singh Plaka to take his seat, but Ishwar Singh Plaka continued to obstruct the proceedings of the House whereupon the Speaker, warned him repeatedly. Even after that Shri Ishwar Singh Plaka continued to interrupt the proceedings of the House. The Speaker then named Ishwar Singh Plaka and asked him to withdraw himself from the House. On his not doing so, the Sergeant-at-Arms was directed to execute the orders. The Sergeant-at-Arms, with the aid of the Watch and Ward staff, took the said member out of the House on the orders of the Speaker..

**III WALK-OUT**

During the question hour, all the members of the Indian National Lok Dal present in the House, staged a walk out as a protest against naming of Shri Ishwar Singh Plaka..

**IV OBSERVATION OF THE SPEAKER REGARDING MAINTENANCE OF DECORUM AND DIGNITY OF THE HOUSE.**

The Speaker made an observation regarding maintenance of decorum and dignity of the House as under:-

“Hon’ble Members, in a democratic setup, the Members have the right to speak in a free and frank manner in the House but this right enjoins upon them the duty to

restrain themselves and refrain from indulging into manhandling with other Members and creating unruly scenes in the House. The unprecedented scenes witnessed yesterday have pained me greatly and I am sure it has pained all others who have a staunch and unshakable faith in democratic institutions. The Members of the Indian National Lok Dal made every effort to interrupt the proceedings of the House and even they did not allow their own leader to speak. Their leader Shri Om Parkash Chautala also cast aspersions on the Chair not only once but many a times. It is not only the duty of the Speaker to maintain decorum and dignity of the House but also of the other Members of various parties. The Speaker cannot perform his duties well without the whole hearted cooperation of Members of both the sides. The Members of the Indian National Lok Dal manhandled/misbehaved with Shri Arjan Singh keeping in view the fact that he is the lone member of the BSP. Had they manhandle/misbehave with the Members of the ruling party, whose strength is more than 65, either they would not have dared to manhandle/misbehave with them, or they would have got a befitting reply from them. Therefore, I feel it my duty to make it quite clear that in case of any disturbances or attempts to interfere with the proceedings of the House, these will be taken care of in accordance with the prestige and dignity of the House and Members will not be allowed to breach the privilege of the House as it is the duty of all of us to uphold and enhance the dignity of this House. It is the duty of the Speaker to protect the interest of all the Members of all parties being a custodian of the House. I hope that the Members of Indian National Lok Dal will improve their behaviour and all the Members will cooperate me in the smooth conduct of the proceedings of this House”.

## **V LEAVE OF ABSENCES**

(i) The Speaker informed the House that he had received a letter dated 11<sup>th</sup> March, 2008 from Shri Lachhman Dass Arora, Industries Minister seeking leave of absence from the sitting of the House due to not feeling well and moved that permission to leave of absence be granted to Shri Lachhman Dass Arora, Industries Minister to remain absent from the sitting of the House today the 11<sup>th</sup> March, 2008.

The motion was put and carried.

(ii) The Speaker informed the House that he had received a letter seeking Leave of Absence dated 7<sup>th</sup> March, 2008 from Shri Nirmal Singh M.L.A. seeking leave of absence from the sitting of the House for 11<sup>th</sup> and 12<sup>th</sup> March, 2008 and moved that leave of absence be granted to Shri Nirmal Singh, M.L.A. to remain absent from the sittings of the House on 11<sup>th</sup> and 12<sup>th</sup> March, 2008.

The motion was put and carried.

## **VI INTIMATION REGARDING ABSENCES**

The Speaker informed the House that he had received letters from-

(i) Senior Secretary to Smt. Kartar Devi, Health Minister dated 11<sup>th</sup> March, 2008, that she is not feeling well and unable to attend the sitting of the House today, i.e. the 11<sup>th</sup> March, 2008.

(ii) Private Secretary of Shri Anil Thakkar, Parliamentary Secretary, Revenue dated 11<sup>th</sup> March, 2008, that he is not feeling well and unable to attend the sitting of the House today, i.e. the 11<sup>th</sup> March, 2008.

## **VII NAMING OF MEMBER.**

Shri Om Parkash Chautala, a member from the Indian National Lok Dal, interrupted the proceedings of the House at several times. The Speaker repeatedly asked Shri Om Parkash Chautala to take his seat, but he continued to interrupt the proceedings of the House whereupon the Speaker, warned him repeatedly. Even after that he continued to interrupt the proceedings of the House repeatedly. The Speaker then named Shri Om Parkash Chautala and asked him to withdraw himself from the House. The member withdrew from the House.

## **VIII WALK-OUT**

All the members of the Indian National Lok Dal present in the House, staged a walk out as a protest against naming of Shri Om Parkash Chautala.

## **IX CONDEMNATION MISBEHAVIOUR AND IRRESPONSIBLE ATTITUDE OF THE MEMBERS OF THE INDIAN NATIONAL LOK DAL.**

The Parliamentary Affairs Minister, while moving the following resolution-

“This House condemns the misbehaviour and irresponsible attitude of the members of the Indian National Lok Dal and the unruly scenes created by them yesterday the 10<sup>th</sup> March, 2008”.

spoke for 6 minutes.

The Education and Transport Minister and the Finance Minister, spoke for 4 minutes and 6 minutes respectively.

Shri Karan Singh Dalal, a member from the Treasury Benches, spoke for 3 minutes.

Shri Naresh Malik, a member from the Bhartiya Janata Party also spoke for 2 minutes.

The resolution was put and adopted unanimously.

## **X MOTION UNDER RULE 121**

The Parliamentary Affairs Minister moved -

That the provisions of Rules 231, 233, 235 and 270 of the Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly in-so-far as they relate to the constitution of the:-

- (i) Committee on Public Accounts;
- (ii) Committee on Estimates;
- (iii) Committee on Public Undertakings; and
- (iv) Committee on the Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes,

for the year 2008-2009 be suspended.

He also moved –

That this House authorizes the Speaker, Haryana Vidhan Sabha, to nominate the Members of the aforesaid Committees for the year 2008-2009, keeping in view the proportionate strength of various parties/groups in the House.

The motion was put and carried.

## **XI RESUMPTION OF DISCUSSION ON GOVERNOR'S ADDRESS.**

Discussion on the Governor's Address was resumed.

Smt. Geeta Bhukal a member from the Treasury Benches who had spoken for 1 minute and was still in possession of the House when it adjourned on the 10<sup>th</sup> March, 2008, resumed her speech and spoke for 37 minutes.

Shri Dharam Bir Gauba, Smt. Sumita Singh and Shri Amir Chand Makkar, members from the Treasury Benches, spoke for 21, 11 and 15 minutes respectively.

Shri Dan Singh, Parliamentary Secretary, spoke for 18 minutes.

Shri Naresh Malik, a member from the Bhartiya Janata Party, spoke for 20 minutes.

Shri Sukhbir Singh Farmana, a member from the Nationalist Congress Party, spoke for 9 minutes.

Shri Arjan Singh, a member from the Bahujan Samaj Party, spoke for 13 minutes.

The Deputy Speaker occupied the Chair from 11.07 A.M. to 1.07 P.M.

The Sabha then adjourned till 9.30 A.M. on Wednesday, the 12th March, 2008.

**. CHANDIGARH**  
**The 11<sup>th</sup> March, 2008.**

**SUMIT KUMAR**  
**SECRETARY.**